

12-27 hrs.

## PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER ESSENTIAL COMMODITIES ACT, REVIEW ON AND REPORT OF ANDMAN AND NICOBAR ISLANDS FOREST PLANTATION DEVELOPMENT CORPORATION, LTD., FOR 1981-82.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : On behalf of Rao Birendra Singh, I beg to lay on the Table :

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act, 1955 :—

- (i) G.S.R. 519 (E) published in Gazette of India dated the 29th June, 1983 fixing the maximum price at which the Fertilizers mentioned in the Schedule to the Notification would be sold to Tea, Coffee or Rubber plantations or to cultivators.
- (ii) G.S.R. 524 (E) published in Gazette of India dated the 30th June, 1983 making Certain amendments to Notification No. G.S.R. 518 (E) dated the 29th June, 1983. [Placed in Library. See No. LT—6912/83.]

(2) A copy each of following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

- (i) Review by the Government on the working of the Andaman and Nicobar Islands Forest and Plantation Development Corporation Limited, Port Blair, for the year 1981-82.
- (ii) Annual Report of the Andaman and Nicobar Islands

Forest and Plantation Development Corporation Limited, Port Blair for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT. 6913/83.]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Co-operative Dairy Federation of India, New Delhi, for the year 1981-82 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Co-operative Dairy Federation of India, New Delhi, for the year 1981-82.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in library. See No. LT—6914/83.]

REVIEW ON AND ANNUAL REPORT OF MADHYA PRADESH STATE DAIRY DEVELOPMENT CORPORATION LTD., BHOPAL FOR 1978-79.

SHRI YOGENDRA MAKWANA : I beg to lay on the table :

(1) A copy each of the following papers (Hindi and English versions) under Section 619A of the Companies Act, 1956 :—

- (i) Review by the Government on the working of the Madhya Pradesh State Dairy Development Corporation Limited, Bhopal, for the year 1978-79.
- (ii) Annual Report of the Madhya Pradesh State Dairy Development Corporation Limited Bhopal, for the year 1978-79 along with Audited Accounts

and the comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-6915/83.]

NOTIFICATIONS UNDER CUSTOMS ACT AND CENTRAL EXCISE RULES.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : I beg to lay on the Table :

(1) A copy each of the Notification No. G.S.R. 626(E) and 627(E) (Hindi and English versions) published in Gazette of India dated the 16th August, 1983 together with an explanatory memorandum regarding increase in the rate of basic customs duty on Sorbitol imported into India from 70 per cent *ad valorem* to 100 per cent *ad valorem*, under section 159 of the Customs Act, 1962. [Placed in Library. See No. LT-6916/83].

(2) A copy of Notification No. 651(E) (Hindi and English versions) published in Gazette of India dated the 18th August, 1983 together with an explanatory memorandum making certain amendment to Notification No. 186/75-Central Excise dated the 21st August, 1975 so that Santacruz Electronic Export Promotion Zone may enjoy facilities on the same lines as the Kandla Free Trade Zone in respect of exemption to capital goods, raw materials and components, issued under the Central Excise Rules, 1944. [Placed in Library. See No. LT-6917/83.]

ANNUAL REPORT OF REVIEW ON FOOD CORPORATION OF INDIA FOR 1981-82, ETC.

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS

AND IN THE MINISTRY OF FOOD & CIVIL SUPPLIES (SHRI M. S. SANJEEVI RAO) : I beg to lay on the table :

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Food Corporation of India for the year 1981-82 along with the Audited Accounts, under sub-section (2) of section 35 of the Food Corporations Act, 1964.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Food Corporation of India for the year 1981-82.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (i) above. [Placed in library. See No. LT-6918/83.]

12.29 hrs.

COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE.

THIRTEENTH REPORT

श्रीमती माधुरी सिंह (पूणिया) : अध्यक्ष महोदय, मैं सभा की बैठकों से सदस्यों की अनुपस्थिति संबंधी समिति का तेरहवां प्रतिवेदन (हिन्दी तथा अंग्रेजी संस्करण) प्रस्तुत करती हूँ।